

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2013
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES:

Mr. Tulip Hotels Pvt. Ltd. & Ors.

V/s.

M/s. Trade Wings Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies
Act 1956 and 242/242 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|-----|------------------------------|--|--|
| 64. | Deepak Ladd i/b Advani & Co. | | |
|-----|------------------------------|--|--|

| | | | |
|--|---|--|--|
| | ANIL D'Souza i/b Harsh Jagtiani & Associates | | |
|--|---|--|--|

| | | | |
|--|--|--|--|
| | | | |
|--|--|--|--|

ORDER

CP No. 87/111, 284, 397-398/NCLT/MB/MAH/2013

At request of the Petitioner, list this matter on 19.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)